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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/67/2016
NAME OF THE PETITIONER(S) : P.M. Johny & another
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① TK Bhaskar
Priya N
Shwetha ✓
Keerthi K

Counsel for
Respondents 1-4



2) Chandramouli Prabhakar
(f) R. Venkatavaradan

Counsel for
Petitioners



ORDER

Counsel representing both the parties present. Heard the arguments by the counsel of respondents in part. For continuation of the arguments, time extended at request. Put up on **08.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)